

भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : www.rbi.org.in/hindi Website : www.rbi.org.in ई-मेल/email: <u>helpdoc@rbi.org.in</u>

November 26, 2020

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

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Directions under Section 35A of the Banking Regulation Act, 1949 (AACS)-Rupee Co-operative Bank Ltd., Pune, Maharashtra – Extension of Period

The Reserve Bank of India vide directive UBD.CO.BSD I/D-28/12.22.218/2012-13 dated February 21, 2013 had placed the Rupee Co-operative Bank Ltd., Pune, Maharashtra under Directions from the close of business on February 22, 2013. The validity of the directions was extended from time-to-time, the last being up to November 30, 2020.

- 2. It is hereby notified for the information of the public that, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35 A read with Section 56 of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies), hereby directs that the aforesaid Directions shall continue to apply to the bank till February 28, 2021 subject to review, as per the directive DOR.AID/D-35/12.22.218/2020-21 dated November 24, 2020.
- 3. All other terms and conditions of the Directives under reference shall remain unchanged. A copy of the directive dated November 24, 2020 notifying the above extension is displayed at the bank's premises for the perusal of public.
- 4. The aforesaid extension and /or modification by the Reserve Bank of India should not *per-se* be construed to imply that Reserve Bank of India is satisfied with the financial position of the bank.

Press Release: 2020-2021/691 (Yogesh Dayal)
Chief General Manager